GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS RAJYA SABHA UNSTARRED QUESTION NO. 2451 ANSWERED ON 11/08/2025

LEGACY WASTE SITES IN ODISHA'S URBAN AREAS

2451. SMT. SULATA DEO:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether Government will extend central support for scientific closure and bio-remediation of legacy waste sites in the State of Odisha's urban areas; and
- (b) if so, the details thereof, if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI TOKHAN SAHU)

(a) & (b): Sanitation is a State subject under 7th schedule of the constitution and by the 74th amendment of the Constitution of India the devolution of power has been made to the Urban Local Bodies (ULBs) for water and sanitation services. It is the responsibility of State/ Urban Local Bodies (ULBs) to plan, design, execute and operate sanitation projects in the urban areas of the country. Ministry of Housing & Urban Affairs (MoHUA) supplements the efforts of States/UTs by providing policy directions, financial and technical support by sharing Manuals/Standard of Procedures (SoPs) on Solid Waste Management (SWM) & Used Water Management (UWM) and issue various Advisories & Guidelines time to time for choosing appropriate technologies to manage solid and liquid waste.

To support States/UTs, Government of India launched Swachh Bharat Mission (SBM-U) 2.0 on October 1, 2021 for a period of five years with a vision of achieving safe sanitation, scientific management of all fractions of waste and remediation of legacy dumpsites. Legacy dumpsites have been created over decades and pose a very challenging task. For the first time, the task of knocking down these garbage-dumps has been taken up at a national scale under Swachh Bharat Mission.

A total of 94 dumpsites having waste 46 lakh tonnes (approx.) and covering 433.37 acres (approx.) land has been identified for remediation in the State of Odisha. Out of which 26 lakh MT waste has been remediated and 339.65 acres of land has been reclaimed as reported by State on Swachhattam portal.

Under SBM-U 2.0, action plan for remediation of 38.96 lakh ton of legacy waste in 76 ULBs have been approved with total cost of ₹214.30 crores including Central Share of ₹78.18 crores. Out of the approved Central Share ₹31.27 crores have been released.
